Two-wheelers on CNG

3077. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether it is a fact that Government, to curb pollution, is planning to introduce a system of running of two-wheelers on CNG;
 - (b) if so, the details thereof;
- (c) whether any pilot programme has also been launched recently in this direction, the details thereof; and
 - (d) by when this system will come into existence, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): (a) and (b) At present, there is no proposal to introduce a system of running two-wheelers on CNG, under consideration of Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises.

- (c) No, Sir, Department of Heavy Industry has not launched any pilot programme in this direction.
 - (d) This does not arise in view of (a) and (b) above.

Credit sale and advances by CPSUs

3078. SHRJ VIVEK GUPTA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the details of credit sale/advances extended to customers which graduated into unrecoverable assets, the details thereof CPSU-wise in past three financial years;
- (b) the details of CAG observations on CPSUs extend sales to customers by breaching their respective organizations' clauses of credit sale/advancement in past three years, CPSU-wise details thereof; and
- (c) the details of customers which got blacklisted by these CPSUs due to not paying back the credit amount, CPSU-wise and year-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): (a) As per information available from the Central Public Sector Enterprises (CPSEs), the CPSE-wise details of long term trade receivables for the last three years are given in the Statement (*See* below).

(b) As per Comptroller and Auditor General of India (C&AG) Reports laid in the Parliament in the respective years, the following instances of deviation from norms for credit sale/advances were noticed and reported in the Reports of C&AG of India for the last three years: